- (c) the reasons for not following the same rules and standards in all the cases; and
- (d) the justification and rules under which promotions made during 1991-93 were regularised in 139th Board Meeting on 18th December. 1997?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) In all 112 promotions were made in IRCC between 1991-93, as per approved sanctioned strength and vacancy position and the same were approved by the Board of Directors which is the competent authority. General as well as reserved category of employees were given benefit of promotion as per rules

As per R and P Rules mere completion of eligibility docs not confer any right for promotion.

- (c) While holding. DPC for promotion. IRCC followed the requirements as stipulated in its R and P Rules, Presidential Directives and Govt, rules uniformly.
- (d) This was done under the provisions of R and P Rules of the Corporation. Presidential Directives and Govt, rules etc.

Maintenance of National Highways in Arunachal Pradesh

- 565. SHRI NABAM REBIA: Will the Minister of SURFACE TRANSPORT be pleased to state:
 - (a) the total number of National Highways in Arunachal Pradesh;
- (b) the details of amount .spent on the maintenance, repairing and development of sudh National Highways in the State during the last three years; and
- (c) the steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) There are two National Highways in the State of Arunachal Pradesh.

(b) the amount spent on their development and maintenance was as under:

Year	Amount spent (Rs. in lakh)
1996-97	2253.74
1997-98	2713.10
1998-99	3503.18

(c) The development and maintenance of National Highways is a continuous process and is being looked after within the available resources.

Overcrowding in Ferry Services at Okha Port

566. SHRI PRAFULL GORADIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the port authorities exercise any control on the ferry services between the Okha Port and Bet Dwaraka;
- (b) if so, the reasons for allowing excessive over-crowding on such boats; and
- (c) whether Government would take early preventive action before any tragedy takes place?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No, Sir. The Central Government does not exercise any control on the ferry services between Okha Port and Bet Dwaraka.

(b) and (c) Do not arise.